

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA No. 694/2014

IN THE MATTER OF:

M/s Walter Bushnell Biohealth Pvt. Ltd. APPLICANT / PETITIONER
V/s
M/s Registrar of Companies RESPONDENT

SECTION:
Under Section 560(6)

Order delivered on 28.09.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :- Mr. Amandeep Singh, Advocate
Mr. Dilip K. Niranjan, Advocate

For the ROC / RD (NR) Delhi :- Mr. Manish Raj, Company Prosecutor

ORDER

FOR Order See CP/CA. No. 691/2014

→ Sd →
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

→ Sd →
(R. VARADHARAJAN)
MEMBER (JUDICIAL)